

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:522
ANSWERED ON:07.07.2009
INFILTRATION IN J & K
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Pakistan based agencies are involved in infiltration in the State of Jammu and Kashmir;
- (b) if so, the details of such cases reported during each of the last three years and the current year;
- (c) whether consignment of contrabands like narcotics, gold biscuits and arms and ammunitions were seized from the infiltrators;
- (d) if so, the details of such cases reported during the said period;
- (e) whether Indian security agencies have not been able to contain such infiltration; and
- (f) if so, the reasons thereof and the steps taken by the Government to contain infiltration including taking up the issue with the Government of Pakistan in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b) As per the available reports, the details of estimated infiltration in the State of Jammu and Kashmir from across the border, during the last three years and the current year are given below:-

Year	2006	2007	2008	2009 (till May)
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No. of estimated infiltration	573	535	342	186
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(c) & (d) As per the available reports, the details of seizure of narcotics at the border in the State of Jammu and Kashmir during the last three years and the current year are shown below:-

Year	Heroin (in kgs)
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2006	33.45
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2007	04.00
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2008	60.00
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2009 (till June)	06.00
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No seizure of gold has been reported.

The total number of assorted sophisticated arms/ammunitions seized in various administrative actions in the last three years and the current years are shown below:-

Year 2006 2007 2008 2009 (till May)

AK 47 729 639 388 99

Grenades/Hand Grenades 2077 1428 1033 306

Improvised Explosive Devices (IEDs) 150 128 67 30

(e) & (f) The Government, in tandem with the State Government, have adopted a multi-pronged approach, to contain cross-border infiltration in Jammu and Kashmir, which includes, inter-alia, strengthening of border management and multi-tiered and multi-modal deployment along International Border/Line of Control and near the ever changing infiltration routes, construction of border fencing, improved technology, weapons and equipment for security forces, improved intelligence and operational coordination and synergizing intelligence flow to check infiltration and pro-active action against the terrorists within the State. The counter infiltration efforts are reviewed periodically at various levels in the State Government (including the two Unified Headquarters headed by the Chief Minister of Jammu and Kashmir) and in the Central Government.

India has consistently emphasized to Pakistan the need to implement its solemn commitments of 06 January 2004 and 24 September 2008 made at the highest level that it will not permit any territory under Pakistan's control to be used to support terrorism directed against India in any manner.